

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- FEBRUARY & MARCH, 2026				GRAND TOTAL	
Opening Balance as on 01.02.2026	Cases Instituted during the Months of February & March 2026	Cases Disposed of during the Months of February & March 2026	Total Pendency as on 31.03.2026	Total Cases Disposed of during the Months of February & March 2026 (Family Court + High Court)	Total Pendency as on 31.03.2026 (Family Court + High Court)
4066	233	150	4133	3094	36821

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease in numbers of cases due to disposal, modification and restoration of cases reflected later on.